

Norms Committee Minutes of the Meeting No. 05/AM-19-20 dt.11.09.2019 under the Chairmanship of Shri K.C. Rout, Addl. DGFT.

The following Members of the Committee were present in the meeting:-

- (i) Shri Nand Lal, Consultant, DPIIT Udyog Bhawan, New Delhi.
- (ii) Shri Shaish Kumar, Technical Expert
- (iii) Shri D.N. Mathur, Technical Expert

The Committee first considered the minutes of the Norms Committee Meeting No. 03/19-20 dated 10.07.2019 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations observations received from concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. Scanned copy of the UO No./OM No. is reflected in the Minutes.

Case No. M-273 NC No. 5/20 Date : 11.09.2019	M/s. Alps Chemicals Pvt. Ltd., Ahmedabad F. No. 01/83/50/83/AM20/DES-IV RLA. No. 08/24/40/28/AM20 Lic. No. 0810145188 dt.07.05.2019
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The Committee considered the case as per agenda and decided to correct the typographical mistake in export item i.e. (Dye content NLT 62%) instead of (Dye control NLT 62%). All other conditions of norms ratified earlier in Norms Committee M. No.2/83 dated 30.05.2019 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-274 NC No. 5/20 Date : 11.09.2019	M/s. Solvay Specialities India Pvt. Ltd., Mumbai F. No. 01/83/50/613/AM16/DES-IV RLA. No. 03/95/40/222/AM16 Lic. No. 0310797770 dt.28.07.2015
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
SODIUM COCO SULPHATE 92%	1 Kg	Lauryl Alcohol	0.699 Kg
		Caustic Soda Lye	0.146 Kg
		Sulphur	0.109 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-275 NC No. 5/20 Date : 11.09.2019	M/s. Stonemen Crafts India Pvt. Ltd., Agra F. No. 01/83/50/499/AM18/DES-IV
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The Committee considered the case as per agenda under Para 4.06 of HBP 2015-20 and decided to defer consideration of the case for want of information from the firm. D/L to be issued. The case is re-listed for 16.10.2019.

Case No. M-276 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd., Varanasi F. No. 01/83/50/201/AM15/DES-IV/ Pt. RLA. No. 15/24/40/14/AM14 Lic. No. 1510021432 dt.07.03.2014
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Colour Master Batch	7MT	LLDPE	3.999 MT
		Calcium Carbonate	3.194 MT

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-277 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd., Varanasi F. No. 01/83/50/201/AM15/DES-IV/Pt. RLA. No. 15/24/40/14/AM14 Lic. No. 1510021432 dt.07.03.2014
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The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No. 15/83 dated 07.01.2015 against the export description (Containing min. 40% of Titanium Dioxide) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No.15/83 dated 07.01.2015 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-278 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd., Varanasi F. No. 01/83/50/23/AM15/DES-IV Pt. RLA. No. 15/24/40/15/AM14 Lic. No. 1510021478 dt.12.03.2014
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
U V Stabiliser Master Batch (Additives Master Batch Containing 20% U V Stabiliser)	50MT	PP GRANULES POLYPROPYLENE	32.96 MT
		TITANIUM DIOXIDE	5.665 MT
		LOWILITE 77 MICROPELLETS	9.940 MT

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-279 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd. Varanasi F. No. 01/83/50/166/AM15/DES-IV/Pt. RLA. No. 15/24/40/02/AM15 Lic. No. 1510021758 dt.28.04.2014
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L to be issued by DGFT. The case is re-listed for 16.10.2019.

Case No. M-280 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd., Varanasi F. No. 01/83/50/194/AM15/DES-IV /Pt. RLA. No. 15/24/40/04/AM15 Lic. No. 1510021786dt.01.05.2014
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The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which is imposed in meeting No. 1/83 dated 16.07.2014 against the export description (Containing 31 + 1% Polypropylene and 69 + 1% Calcium Carbonate) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No.1/83 dated 16.07.2014 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-281 NC No. 5/20 Date : 11.09.2019	M/s. JJ Plastalloy Pvt. Ltd., Varanasi F. No. 01/83/50/394/AM15/DES-IV/Pt. RLA. No. 15/24/09/14/AM14 Lic. No. 1510022008 dt.08.07.2014
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The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which is imposed in meeting No. 15/83 dated 07.01.2015 against the export description (Containing +1% and 80 + 1% Polypropylene) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No.15/83 dated 07.01.2015 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-282 NC No. 5/20 Date : 11.09.2019	M/s. FLSmidth Pvt., Ltd. Chennai F. No. 01/83/50/392/AM15/DES-IV/Pt. RLA. No. 04/24/40/182/AM17 Lic. No. 0410162753 dt.30.01.2017
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Filter Bag	10902 No.	Fabric Cloth Fiber glass textile (of relevant GSM)	1.03 Kg/Kg content in export product

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-283 NC No. 5/20 Date : 11.09.2019	M/s. Vedanta Ltd., Mumbai F. No. 01/83/50/658/AM17/DES-IV RLA. No. 03/23/40252/AM19 Lic. No. 0510399578 dt.30.08.2016
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The Committee considered the case as per agenda and decided to ratify the norms Based on the written recommendation of Deptt. of IPP vide their UO.No.P-47011/118/2019-TSW dated 28.09.2019 on repeat basis, uploaded along with these minutes or as applied by the Firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority is placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-284 NC No. 5/20 Date : 11.09.2019	M/s. ITC Ltd., Secunderbad F. No. 01/83/171/19/AM20/DES-IV RLA. No. 09/24/40/19/AM18 Lic. No. 0910065097 dt.24.05.2017
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The Committee considered the case as per agenda:-

1. The firm has taken Advance Authorization of Indobarr 2PE- 4500 MT. The norms for the sqme were fixed by the Committee.
2. Now the firm has stated that out of 4500 MT of export product (Indobarr 2PE) they have exported 3000 MT only.
3. For the remaining 1500 MT, the firm has requested for amendment of export description as Indobarr 1PE.
4. Committee decided to allow the amendment of export description for 1500 MT as

Indobarr 1PE and norms for this product was also approved as per written recommendation of Deptt. of IIP vide their U.O. dated 30.01.2017 in past. The letter signed by Technical authority is placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-285 NC No. 5/20 Date : 11.09.2019	M/s. Galaxy Surfactants Ltd., Mumbai F. No. 01/83/50/417/AM18/DES-IV RLA. No. 03/94/40/347/AM18 Lic. No. 0310814821 dt.25.07.2017
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Lauryl Alcohol 9 mole Ethoxylate (Galaxy MW 259)	100000 Kg	Lauryl Alcohol C12-14 / Fatty Alcohol C12-14/Lauryl Myristyl Alcohol	33000 Kg
		Ethylene Oxide	67000 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-286 NC No. 5/20 Date : 11.09.2019	M/s. Intech Organics Ltd., Gurgaon F. No. 01/83/50/314/AM19/DES-IV RLA. No. 05/23/40/120/AM19 Lic. No. 0510406945 dt.22.06.2018
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The Committee considered the case as per agenda for amendment in quantity of import items. The Committee decided to amend quantity of import items as under:-

Import Items	For Export of 1 Kg Methyl Bromide 100%	Methyl Bromide 98% + 2% Chloropicrin
1. LIQUID BROMINE	1.153 Kg	1.130 Kg
2. CHLOROPICRIN	NIL	0.0210 Kg
3. PACKING MATERIAL CYLINDER VALVE	NIL	RELEVANT, AS PER PACKING POLICY
4. PACKING MATERIAL CYLINDER VALVE DOUBLE PORT	RELEVANT, AS PER PACKING POLICY	NIL
5. DELETED	-----	-----

6	DELETED	-----	-----
7.	METHANOL	0.263KG	0.258 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee

Case No. M-287 NC No. 5/20 Date : 11.09.2019	M/s. Vedanta Ltd., Mumbai F. No. 01/83/171/18/AM20/DES-IV
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The Committee considered the case as per agenda for modification in SION C-1174 (additional inputs in the existing SION). The committee decided to **withdraw** the case from agenda and to process separately on file.

Case No. M-288 NC No. 5/20 Date : 11.09.2019	M/s. Deerfos India Pvt. Ltd., Sonapat F. No. 01/83/50/187/AM13/DES-IV RLA. No. 05/23/40/02/AM13 Lic. No. 0510321774 dt.04.04.2012
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT. The case is re-listed for 16.10.2019.

Case No. M-289 NC No. 5/20 Date : 11.09.2019	M/s. Deerfos India Pvt. Ltd., Sonapat F. No. 01/83/50/787/AM13/DES-IV RLA. No. 05/23/40/343/AM13 Lic. No. 0510339576 dt.27.11.2012
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT. The case is re-listed for 16.10.2019.

Case No. M-290 NC No. 5/20 Date : 11.09.2019	M/s. Spak Surfactants Pvt. Ltd., Mumbai F. No. 01/83/171/24/AM -20 /DES-IV RLA. No. 03/95/040/01103/AM19
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The Committee considered the case as per agenda under Para 4.06 of HBP 2015-20 and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Coco Amido Propyl Betaine (CAPB) (Solid content of 36% +/- and active Matter of 29%)	1000000 Kg	RBD Palm Kermel Oil/RBD Palm Kermel Olein	170000 Kg
		Dimethyl Amino Propyl Amine	75000 Kg

RA concerned may take necessary action under Para 4.06 of HBP as per above decision of NORMS COMMITTEE and no repeat Advance Authorization should be issued.

Case No. M-291 NC No. 5/20 Date : 11.09.2019	M/s. Oriflame India Pvt. Ltd., Noida F. No. 01/83/50/1288/AM19/DES-IV RLA. No. 05/24/40/718/AM09 Lic. No. 0510236338 dt.12.02.2009
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT. The case is re-listed for 16.10.2019.

Case No. M-292 NC No. 5/20 Date : 11.09.2019	M/s. Oriflame India Pvt. Ltd., Noida F. No. 01/83/50/886/AM07/DES-IV RLA. No. 05/24/40/652/AM07 Lic. No. 0510193976 dt.08.11.2006
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT. The case is re-listed for 16.10.2019.

Case No. M-293 NC No. 5/20 Date : 11.09.2019	M/s. Nirma Ltd., Ahmedabad F. No. 01/83/162/17/AM18/DES-IV
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The Committee considered the case as per agenda for modification in SION No. 62/1170. The committee decided to **withdraw** the case from agenda and to process separately on file.

Case No. M-294 NC No. 5/20 Date : 11.09.2019	M/s. Omtech Chemical Industries Pvt. Ltd., Mumbai F. No. 01/83/50/600/AM16/DES-IV RLA. No. 03/95/40/253/AM16 Lic. No. 0310797024 dt.02.07.2015
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to **Sh. SK**. The case is re-listed for 16.10.2019.

Case No. M-295 NC No. 5/20 Date : 11.09.2019	M/s. Yasho Industries Ltd., Mumbai F. No. 01/83/50/592/AM19/DES-IV RLA. No. 03/95/40/486/AM19 Lic. No. 0310823245 dt.24.08.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L/reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-296 NC No. 5/20 Date : 11.09.2019	M/s. Bitumag Industries Pvt. Ltd., Vadodara F. No. 01/83/50/458/AM19/DES-IV RLA. No. 34/24/40/47/AM19 Lic. No. 3410044341 dt.19.07.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued 22.10.2019. The case is re-listed for 16.10.2019.

Case No. M-297 NC No. 5/20 Date : 11.09.2019	M/s. Bitumag Industries Pvt. Ltd., Vadodara F. No. 01/83/50/454/AM19/DES-IV RLA. No. 34/24/40/48/AM19 Lic. No. 3410044342 dt.19.07.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued 22.10.2019. The case is re-listed for 16.10.2019.

Case No. M-298 NC No. 5/20 Date : 11.09.2019	M/s. Bitumag Industries Pvt. Ltd., Vadodara F. No. 01/83/50/456/AM19/DES-IV RLA. No. 34/24/40/46/AM19 Lic. No. 3410044340 dt.19.07.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued 22.10.2019. The case is re-listed for 16.10.2019.

Case No. M-299 NC No. 5/20 Date : 11.09.2019	M/s. Bitumag Industries Pvt. Ltd., Vadodara F. No. 01/83/50/459/AM19/DES-IV RLA. No. 34/24/40/44/AM19 Lic. No. 3410044343 dt.19.07.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued 22.10.2019. The case is re-listed for 16.10.2019.

Case No. M-300 NC No. 5/20 Date : 11.09.2019	M/s. KL Hi-tech Secure Print Ltd., Telangana F. No. 01/83/50/441/AM15/DES-IV RLA. No. 09/24/40/99/AM15 Lic. No. 0910060482 dt.17.06.2014
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent DPIIT. The case is re-listed for 16.10.2019.

Case No. M-301 NC No. 5/20 Date : 11.09.2019	M/s. DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F. No. 01/83/50/835/AM16/DES-IV RLA. No. 03/94/40/412/AM16 Lic. No. 0310708807 dt.10.09.2015
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued on 30.08.2019. Subsequent reminder on 16.09.2019 and mail on 09.10.2019. The case is re-listed for 16.10.2019.

Case No. M-302 NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/454/AM18/DES-IV RLA. No. 03/95/40/377/AM18 Lic. No. 0310815081 dt.09.08.2017
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L/reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-303 NC No. 5/20 Date : 11.09.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/395/AM19/DES-IV RLA. No. 03/95/40/660/AM18 Lic. No. 0310821821 dt.21.06.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued on 30.08.2019. Reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-304 NC No. 5/20 Date : 11.09.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/394/AM19/DES-IV RLA. No. 03/95/40/783/AM18 Lic. No. 0310821823 dt.21.06.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued on 30.08.2019. Reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-305 NC No. 5/20 Date : 11.09.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/748/AM19/DES-IV RLA. No. 03/95/40/668/AM18 Lic. No. 0310824325 dt.09.01.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued on 30.08.2019. Reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-306 NC No. 5/20 Date : 11.09.2019	M/s. Oriental Export Corporation, Mumbai F. No. 01/83/50/409/AM19/DES-IV RLA. No. 03/95/40/232/AM19 Lic. No. 0310821640 dt.12.06.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. The firm has furnished the reply to D/L. File with Deptt. of DPIIT. The case is re-listed for 16.10.2019.

Case No. M-307 NC No. 5/20 Date : 11.09.2019	M/s. Shital Industries Pvt. Ltd., Gujarat F. No. 01/83/50/567/AM16/DES-IV RLA. No. 08/24/40/105/AM16 Lic. No. 0810135687 dt.17.07.2015
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued on 01.08.2019. Reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-308 NC No. 5/20 Date : 11.09.2019	M/s. ARCL Organics Ltd., Kolkata F. No. 01/83/50/121/AM19/DES-IV RLA. No. 02/24/40/198/AM18 Lic. No. 0210208263 dt.08.03.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File with TE Sh. Mathur. The case is re-listed for 16.10.2019.

Case No. M-309 NC No. 5/20 Date : 11.09.2019	M/s. Sri Ayyappan Fine Art, (TN) F. No. 01/83/50/342/AM19/DES-IV RLA. No. 35/24/40/06/AM19 Lic. No. 3510045362 dt.29.06.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued by Deptt. of DPIIT. Reminder issued on 14.09.2019., again reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-310 NC No. 5/20 Date : 11.09.2019	M/s. Proce Energy Ltd., New Delhi F. No. 01/83/50/528/AM18/DES-IV RLA. No. 05/24/40/313/AM18 Lic. No. 0510404497 dt.02.11.2017
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. This File with Deptt. of DPIIT. D/L issued on 26.06.2019. Reminder to be issued. The case is re-listed for 16.10.2019.

Case No. M-311 NC No. 5/20 Date : 11.09.2019	M/s. SAB International, New Delhi F. No. 01/83/171/120/AM20/DES-IV RLA. No. 05/28/76/19/AM18
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The Committee considered the case as per agenda and observed that SION A1579 of Hand Book of Procedure Vol. II is very clear. Both coated & uncoated papers are allowed in SION for the export of Ruled/Un-ruled /;printed with soft/ Hard cover with or without PVC /BOOP Jacket/ Laminated Stationery items like Exercise Book / Diary/ Notebook/Register/writing Pad /Drawing Book/Ruled Paper Sheet cut to various sizes subject to conditions as mentioned in note 1&2 beneath the SION which is reproduced as under:-

Note:-

1. The exporters can declare the actual quantity of coated and uncoated paper used in the shipping bills or in ARE-2 and accordingly claim import entitlements as per the SION.
2. In the case of assorted and mixed consignments where both coated and uncoated paper have been used in the exported product, exporter shall declare the consignment as mixed / assorted consignment having used both coated and uncoated paper and can claim entitlements for coated paper not exceeding 20% of their total import quantity entitlements as per the SION without maintaining any separate accountability. The rest they can import uncoated paper.
3. The above foot notes No. 1 & 2 are given effect from 08.04.2005.
4. Against the export of Ruled Sheets cut to various Sizes, import of items at Sl.No. 4 to 7 will not be permitted.

Case No. M-312 NC No. 5/20 Date : 11.09.2019	M/s. Proce Energy Ltd., New Delhi F. No. 01/83/50/656/AM16/DES-IV RLA. No. 05/24/40/241/AM16 Lic. No. 0510395317 dt.14.08.2015
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File with Deptt. of DPIIT. The case is re-listed for 16.10.2019.

Case No. M-313 NC No. 5/20 Date : 11.09.2019	M/s. Galaxy Surfactants Ltd., Mumbai F. No. 01/83/50/420/AM18/DES-IV RLA. No. 03/94/40/331/AM18 Lic. No. 0310814961 dt.01.08.2017
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The Committee considered the case as per agenda for amendment in quantity of 2 import items. The Committee decided to amend the quantity of 2 import items as under:-

Export Item	Import Item	From	To
Sodium Lauryl Sulphate (Min. active matter)	Lauryl Alcohol (C1214) Fatty A (1214) / Lauryl Myristyl Alcohol	0.408 Kg	0.3600 Kg
	Ethylene Oxide	0.092 Kg	0.1634 Kg

All other conditions of norms ratified earlier in Norms Committee M. No.7/83 dated 18.10.2017 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-314 NC No. 5/20 Date : 11.09.2019	M/s. Reckitt Benckiser Healthcare India Pvt. Ltd., Gurgaon F. No. 01/83/50/510/AM16/DES-IV RLA. No. 05/24/40/283/AM15 Lic. No. 0510391260 dt.22.09.2014
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The Committee considered the case as per agenda for including the 2 import items as per import item list. The Committee decided to ratify the norms for additional 2 inputs as under:-

Export Item	Quantity	Import Item	Quantity recommended
Callus Reducing Cream	25000.000 kg.	Nexbase 2008FG (HYDROGENATED POLYDECENE)	1256.25 kg.
		Glucono-Delta-Lactone (Gluconolactone)	1005.00 kg.

All other conditions of norms ratified earlier in Norms Committee M. No.7/83 dated 18.10.2017 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-315 NC No. 5/20 Date : 11.09.2019	M/s. Reckitt Benckiser Healthcare India Pvt. Ltd., Gurgaon F. No. 01/83/50/510/AM16/DES-IV RLA. No. Lic. No. 0510386774 dt.19.05.2014
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The Committee considered the case as per agenda for revision of ratified norms, the committee decided to revise the norms as under:-

Export Item	Qty	Import Item	Qty	
CRACKED HEEL REPAIR CREAM K+	10,000kg	1 TEGOSOFT DO (Decyl oleate)	905.0	K.G
		2 DEHYMULS F	1007.0	K.G
		3 DRAGOSANTOL 100 (Bisabolol)	10.20	K.G
		4 CYNERGY TK	10.20	K.G
		5 VITAMIN E ACETATE (Tocopheryl Acetate)	10.20	K.G
		6 Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cSt)	905.0	K.G
		7 Paraffin Wax 60-63	204.0	K.G
		8 Drieline PF	10.20	K.G
		9 Lanolin (EP-USP)	510.0	K.G
		10 D-PANTHENOL USP	71.40	K.G
		11 WHITE PET JELLY BP (White Soft Paraffin)	500.00	K.G
		12 CARBOPOL - Ultrez 10 (Carbomer Ultrez 10)	35.00	K.G
		13 Euxyl K340	100.00	K.G

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-316 NC No. 5/20 Date : 11.09.2019	M/s. Reckitt Benckiser Healthcare India Pvt. Ltd., Gurgaon F. No. 01/83/50/519/AM19/DES-IV RLA. No. Lic. No. 0510407666 dt.31.08.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. This File with TE Sh. Mathur. The case is re-listed for 16.10.2019.

Case No. M-317 NC No. 5/20 Date : 11.09.2019	M/s. Rubamin Ltd., Vadodara F. No. 01/83/50/142/AM19/DES-IV RLA. No. 34/24/40/313/AM18 Lic. No. 3410044085 dt.26.04.2018
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
AMMONIUM DIMOLYBDATE	1Kg	Molybdenum Compound On Dry Basis Having Molybdenum Content of 7.5% i.e.0.633 Kgs.	8.438 Kg
		SODA ASH	Not allowed
		SULPHURIC ACID	Not allowed
		HYDROGEN PEROXIDE	0.433 Kg

	ALAMINE 336 / TRI OCTYLE AMINE	0.00156 Kg
	PRIMARY AMINE, N1923	0.00429 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-318 NC No. 5/20 Date : 11.09.2019	M/s. Amitek Infra Pvt. Ltd., F. No. 01/83/50/170/AM19/DES-IV RLA. No. 13/24/40/73/AM19 Lic. No. 1310048945 dt.02.05.2018
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
THERMOPLASTIC ROAD MARKING MATERIAL / COMPOUND (containing Mim. 18% HYDROCARBON RESIN, 22% TITANIUM DIOXIDE RUTILE & 8% GLASS BEADS INTERMIX TYPE I / TYPE - A / NON COATED	300MT	C - 5 HYDROCARBON RESIN	55.08 MT
		TITANIUM DIOXIDE RUTILE	24.00 MT
		GLASS BEADS INTERMIX TYPE I / TYPE - A / NON COATED	66.00 MT

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-319 NC No. 5/20 Date : 11.09.2019	M/s. Indogulf Cropesciences Ltd., Delhi F. No. 01/83/50/808/AM15/DES-IV RLA. No. 05/24/40/338/AM15 Lic. No. 0510392049 dt.18.11.2014
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File with TE Sh. Mathur. The case is re-listed for 16.10.2019.

Case No. M-320 NC No. 5/20 Date : 11.09.2019	M/s. Indogulf Cropesciences Ltd., Delhi F. No. 01/83/50/194/AM19/DES-IV RLA. No. 05/23/40/02/AM19 Lic. No. 0510406179 dt.24.04.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File with TE Sh. Mathur. The case is re-listed for 16.10.2019.

Case No. M-321 NC No. 5/20 Date : 11.09.2019	M/s. Proce Energy Ltd., New Delhi F. No. 01/83/50/180/AM18/DES-IV/Pt. RLA. No. 05/24/40/51/AM18 Lic. No. 0510402427 dt.03.05.2017
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File with Deptt. of DPIIT. The case is re-listed for 16.10.2019.

Case No. M-322 NC No. 5/20 Date : 11.09.2019	M/s. Indogulf Cropesciences Ltd., Delhi F. No. 01/83/50/331/AM18/DES-IV RLA. No. 05/23/40/164/AM18 Lic. No. 0510403538 dt.31.07.2017
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The Committee considered the case as per agenda and decided to ratify the Ad-hoc norms as applied for by the firm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-323 NC No. 5/20 Date : 11.09.2019	M/s. Indotan Chemicals Ltd., Kolkata F. No. 01/83/50/52/AM16/DES-IV RLA. No. 02/24/40/182/AM15 Lic. No. 0210205337 dt.15.12.2014
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Basic Chromium sulphate (basicity 33% -40%)	164.275 MT	Sodium Dichromate, Anhydrous	52.4 MT

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-324 NC No. 5/20 Date : 11.09.2019	M/s. SBL Colortech Pvt. Ltd., Mumbai F. No. 01/83/50/403/AM19/DES-IV RLA. No. 03/95/40/363/AM19 Lic. No. 0310822550 dt.24.07.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. This File with Sh. Mathur. The case is re-listed for 16.10.2019.

Case No. M-325 NC No. 5/20 Date : 11.09.2019	M/s. Vishnu Chemicals Ltd., Hyderabad F. No. 01/83/50/130/AM19/DES-IV RLA. No. 09/24/40/385/AM18
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Case No. M-330 NC No. 5/20 Date : 11.09.2019	M/s. Grindwell Norton Ltd., Mumbai F. No. 01/83/50/05/AM19/DES-IV RLA. No. 03/94/40/721/AM18 Lic. No. 0310818489 dt.15.01.2018
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
FORCERAM FLAT PLATE 405 X 405 X 9.5 MM	1 No.	SILICON CARBIDE GRAINS FCP 07	1.627 Kg
		SILICON CARBIDE GRAINS 100 F	1.708 Kg
		REACTIVE ALUMINA	0.217 Kg
		SILICON METAL	0.737 Kg
FORCERAM FLAT PLATE 405 X 405 X 8.5 MM	1 No.	SILICON CARBIDE GRAINS FCP 07	1.835 Kg
		SILICON CARBIDE GRAINS 100 F	1.928 Kg
		REACTIVE ALUMINA	0.222 Kg
		SILICON METAL	0.837 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-331 NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/64/AM19/DES-IV RLA. No. 03/95/40/1010/AM18 Lic. No. 0310819309 dt.21.02.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. This File with Sh. Mathur. D/L to be issued. The case is re-listed for 16.10.2019.

Case No. M-331-A NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/660/AM18/DES-IV RLA. No. 03/95/40/871/AM18 Lic. No. 0310818633 dt.19.01.2018
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. This File with Sh. Mathur. D/L to be issued. The case is re-listed for 16.10.2019.

Case No. M-331-B NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/630/AM19/DES-IV RLA. No. 03/95/40/568/AM18 Lic. No. 0310816419 dt.10.10.2017
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. This File with Sh. Mathur. D/L to be issued. The case is re-listed for 16.10.2019.

Case No. M-332 NC No. 5/20 Date : 11.09.2019	M/s. Sabero Organics Gujarat Ltd., Mumbai F. No. 01/83/50/890/AM13/DES-IV RLA. No. 03/95/40/621/AM13 Lic. No. 0310720301 dt.10.01.2013
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The Committee considered the case as per agenda. The Committee observed that there were two (2) Advance Authorization Nos. (i) 0310720296 dated 10.01.2013 & (ii) 0310720301 dated 10.01.2013 of the firm. Committee approved both the Advance Authorizations in Norms Committee meeting No.03/17 dated 11.05.2016 (Case No.M-33) based on written comments of Deptt. of C&PC vide their U.O. No.4010/105/2012-CH-II dated 12.02.2016 but due to oversight only one Advance Authorization was up-loaded and second was missed out.

Committee considered the remiang case and directed to up-loaded second case also which was already approved by the Norms Committee.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-333 NC No. 5/20 Date : 11.09.2019	M/s. Proec Energy Ltd., New Delhi F. No. 01/83/50/13/AM18/DES-IV /Pt. RLA. No. 05/24/40/590/AM17 Lic. No. 0510401921 dt.10.03.2017
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent DPIIT. The case is re-listed for 16.10.2019.

Case No. M-334 NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/660/AM18/DES-IV /Pt. RLA. No. 03/95/40/817/AM18 Lic. No. 0310818633 dt.19.01.2018
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L to be issued. File with Sh. SK. The case is re-listed for 16.10.2019.

Case No. M-335 NC No. 5/20 Date : 11.09.2019	M/s. Unitop Chemicals Pvt. Ltd., Mumbai F. No. 01/83/50/630/AM19/DES-IV /Pt. RLA. No. 03/95/40/568/AM18 Lic. No. 0310816419 dt.10.10.2017
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L to be issued. File with Sh. SK. The case is re-listed for 16.10.2019.

Case No. M-336 NC No. 5/20 Date : 11.09.2019	M/s. Reckitt Benckiser Healthcare India Pvt. Ltd., Gurgaon F. No. 01/83/50/384/AM18/DES-IV RLA. No. Lic. No. 0510403846 dt.29.08.2017
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The Committee considered the case as per agenda for revision of ratified norms. The Committee decided to maintain **status quo** with no revision in norms issued vide Meeting No.7/83 dated 18.10.2017. *Case no?*

Case No. M-337 NC No. 5/20 Date : 11.09.2019	M/s. Indogulf Cropsciences Ltd., Delhi F. No. 01/83/50/265/AM18/DES-IV RLA. No. 05/23/40/75/AM18 Lic. No. 0510402745 dt.30.05.2017
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Acctamiprd 20% SP	1 Kg	Acctamiprid Technical 95%	0.210 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-338 NC No. 5/20 Date : 11.09.2019	M/s. Grindwell Norton Ltd., Mumbai F. No. 01/83/50/217/AM19/DES-IV RLA. No. 03/94/40/1039/AM18 Lic. No. 0310820226 dt.03.04.2018
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The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
FORCERAM FLAT PLATE 405 X 405 X 9.5 MM	1 No.	SILICON CARBIDE GRAINS FCP 07	1.627 Kg
		SILICON CARBIDE GRAINS 100 F	1.708 Kg
		REACTIVE ALUMINA	0.217 Kg

FORCERAM FLAT PLATE 405 X 405 X 8.5 MM	1 No.	SILICON METAL	0.737 Kg
		SILICON CARBIDE GRAINS FCP 07	1.835 Kg
		SILICON CARBIDE GRAINS 100 F	1.928 Kg
		REACTIVE ALUMINA	0.222 Kg
		SILICON METAL	0.837 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.



Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 5/83-ALC1/2019 MEETING DATE : 11.09.2019

Case No.:44/4/83-ALC1/2019	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00281/AM20/	RLA File :05/23/040/00321/AM15/	Lic.No/Date:0510392173 27.11.2014	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
Paraquat Paraquat 20% SL	1 Litre	Paraquat Dichloride Paraquat Dichloride Tech. 42%	0.479kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:520/1/83-ALC1/2019	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/01352/AM19/	RLA File :04/24/040/00037/AM16/	Lic.No/Date:04101604 98 12.05.2015	Defer Date:16.10.2019
Decision :Hard copy received .			

Case No.:394/1/83-ALC1/2019	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/01226/AM19/	RLA File :03/95/040/00062/AM16/	Lic.No/Date:0310796176 25.05.2015	Defer Date:16.10.2019
Decision :Hard copy received			

Case No.:406/1/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT.	Meet No/Date:5/83-ALC1/2019	Status:Case Deferred
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	LTD.	11.09.2019	
HQ File :01/83/050/01238/AM19/	RLA File :03/94/040/00127/AM16/	Lic.No/Date:0310796252 27.05.2015	Defer Date:16.10.2019
Decision :Hard copy received file to be sent TE(DNM)			

5	Case No.:190/1/83- ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01022/AM19/	RLA File :03/94/040/00106/AM16/	Lic.No/Date:0310796352 01.06.2015	Defer Date:16.10.2019
Decision :Hard copy received file to be sent TE(DNM)				

6	Case No.:400/1/83- ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:16.10.2019
Decision :Hard copy received. The case stands deferred and relisted on 16.10.2019.				

7	Case No.:401/1/83- ALC1/2019	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Rejected
	HQ File :01/83/050/01233/AM19/	RLA File :03/94/040/00057/AM16/	Lic.No/Date:0310796426 04.06.2015	Defer Date:
Decision :The Committee considered the case as per agenda and decided that the firm has withdrawn the case and surrender the Advance Authorization to RA concerned.				

8	Case No.:403/1/83- ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .Letter also to be issued.				

9	Case No.:404/1/83- ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019	Status:Case Deferred
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		11.09.2019	
HQ File :01/83/050/01236/AM19/	RLA File :10/24/040/00022/AM16/	Lic.No/Date:1010059200 15.07.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

	Case No.:408/1/83- ALC1/2019	Party Name:ARCHIDPLY INDUSTRIES LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
1 0	HQ File :01/83/050/01240/AM19 /	RLA File :07/24/040/00141/AM16 /	Lic.No/Date:07101085 43 22.07.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

	Case No.:420/1/83- ALC1/2019	Party Name:DOW AGROSCIENCES INDIA PVT. LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
1 1	HQ File :01/83/050/01252/AM19 /	RLA File :03/94/040/00388/AM16 /	Lic.No/Date:03107981 77 14.08.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

	Case No.:55/1/83- ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
1 2	HQ File :01/83/050/00887/AM19 /	RLA File :08/24/040/00143/AM16 /	Lic.No/Date:08101358 64 17.08.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

13	Case No.:422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01254/AM19 /	RLA File :08/24/040/00144/AM16 /	Lic.No/Date:0810135863 17.08.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

14	Case No.:428/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

15	Case No.:425/1/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

16	Case No.:432/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

17	Case No.:83/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00915/AM19/	RLA File :08/24/040/00203/AM16/	Lic.No/Date:0810136360 21.10.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			
18	Case No.:84/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00916/AM19/	RLA File :08/24/040/00202/AM16/	Lic.No/Date:0810136361 21.10.2015	Defer Date:16.10.2019
	Decision :			
19	Case No.:63/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			
20	Case No.:66/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			
21	Case No.:56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810136567	Defer

:01/83/050/00888/AM19/ :08/24/040/00281/AM16/ 24.11.2015 Date:16.10.2019
 Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019

22	Case No.:548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

23	Case No.:442/1/83-ALC1/2019	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

24	Case No.:42/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

25	Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier				

approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .

26	Case No.:214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

27	Case No.:446/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01278/AM19/	RLA File :08/24/040/00301/AM16/	Lic.No/Date:0810136812 29.12.2015	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

28	Case No.:7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

29	Case No.:34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to				

furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .

30	Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

31	Case No.:5/1/83-ALC1/2019	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00837/AM19/	RLA File :08/24/040/00360/AM16/	Lic.No/Date:0810137118 03.02.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

32	Case No.:12/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00844/AM19/	RLA File :08/24/040/00397/AM16/	Lic.No/Date:0810137217 16.02.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

33	Case No.:19/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .				

34	Case No.:20/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00852/AM19/	RLA File :08/24/040/00450/AM16/	Lic.No/Date:0810137590 01.04.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

35	Case No.:22/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

36

Case No.:23/1/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00855/AM19/	RLA File :05/23/040/00568/AM16/	Lic.No/Date:0510398231 19.04.2016	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Qty	Import Item	Qty
Abamectin 1.8% EC W/V	1 Litre	Abamectin Technical Abamectin technical 95% Purity	0.0215kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

37	Case No.:209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the			

present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

38	Case No.:24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

39	Case No.:105/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

40	Case No.:522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

41	Case No.:26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510398465	Defer

:01/83/050/00858/AM19/	:05/23/040/00047/AM17/	11.05.2016	Date:16.10.2019
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Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

Case No.:27/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00859/AM19/	RLA File :08/24/040/00055/AM17/	Lic.No/Date:0810137908 13.05.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

Case No.:28/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

Case No.:92/1/83-ALC1/2019	Party Name:JAYACHANDRAN ALLOYS PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00924/AM19/	RLA File :32/24/040/00003/AM17/	Lic.No/Date:3210077897 20.05.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

45	Case No.:30/1/83-ALC1/2019	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

46	Case No.:534/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

47	Case No.:32/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

48	Case No.:76/1/83-ALC1/2019	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to			

furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

49	Case No.:35/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00867/AM19/	RLA File :08/24/040/00102/AM17/	Lic.No/Date:0810138196 22.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

50	Case No.:503/1/83-ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

51	Case No.:504/1/83-ALC1/2019	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01336/AM19/	RLA File :03/95/040/00261/AM17/	Lic.No/Date:0310805807 29.06.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

52	Case No.:502/1/83-ALC1/2019	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01334/AM19/	RLA File :03/95/040/00251/AM17/	Lic.No/Date:0310805858 01.07.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

53	Case No.:505/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01337/AM19/	RLA File :03/95/040/00263/AM17/	Lic.No/Date:0310806066 11.07.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

54	Case No.:508/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Rejected
	HQ File :01/83/050/01340/AM19/	RLA File :03/95/040/00289/AM17/	Lic.No/Date:0310806168 12.07.2016	Defer Date:

Decision :The committee consider the case as per agenda and decided the case was already approved in M/No, 9/19 held on 4.1.2019 vide case No. 311. Hence the case may be withdrawn from M/No. 5/83 held on 11.9.2019

55	Case No.:507/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

56	Case No.:509/1/83-ALC1/2019	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310806453	Defer

:01/83/050/01341/AM19/ :03/95/040/00321/AM17/ 21.07.2016 Date:16.10.2019
 Decision :The Committee considered the case as per agenda. The hard copy of the has been received and sent to TE (DNM) alongwith file. The case is relisted for 16.10.2019..

Case No.:535/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File 57 :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

Case No.:410/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File 58 :01/83/050/01242/AM19/	RLA File :15/24/040/00009/AM17/	Lic.No/Date:1510022112 29.08.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

Case No.:162/1/83-ALC1/2019	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File 59 :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

Case No.:51/10/83-ALC1/2018	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
HQ File 60	RLA File	Lic.No/Date:0510400252	Defer

:01/83/050/00771/AM19/ :05/23/040/00314/AM17/ 25.10.2016 Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

61	Case No.:541/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01373/AM19/	RLA File :17/24/040/00133/AM17/	Lic.No/Date:1710006483 25.11.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

62	Case No.:454/1/83-ALC1/2019	Party Name:DOLPHIN POLYFILL PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01286/AM19/	RLA File :24/24/040/00020/AM17/	Lic.No/Date:2410042096 30.11.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

63	Case No.:201/1/83-ALC1/2019	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01033/AM19/	RLA File :03/94/040/00754/AM17/	Lic.No/Date:0310809505 01.12.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

64	Case No.:135/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:5/83-ALC1/2019	Status:Case Deferred
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		11.09.2019	
HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

65	Case No.:447/1/83- ALC1/2019	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

66	Case No.:60/1/83- ALC1/2019	Party Name:NECTAR CROP SCIENCES PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00892/AM19/	RLA File :09/24/040/00478/AM17/	Lic.No/Date:0910064540 29.12.2016	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

67	Case No.:164/1/83- ALC1/2019	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

68	Case No.:165/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
69	Case No.:166/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
70	Case No.:69/1/83-ALC1/2019	Party Name:SUYASH AYURVEDA	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
71	Case No.:70/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00902/AM19/	RLA File :08/24/040/00460/AM17/	Lic.No/Date:0810139729 15.02.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

Letter also to be issued.

72	Case No.:448/1/83-ALC1/2019	Party Name:KROPEX CANDIDA PRINT PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01280/AM19/	RLA File :07/24/040/00364/AM17/	Lic.No/Date:0710111197 28.02.2017	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.				

73	Case No.:72/1/83-ALC1/2019	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.				

74	Case No.:173/1/83-ALC1/2019	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.				

75	Case No.:97/3/83-ALC1/2019	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00216/AM20/	RLA File :05/23/040/00580/AM17/	Lic.No/Date:0510401981 17.03.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

76	Case No.:151/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00983/AM19/	RLA File :08/24/040/00489/AM17/	Lic.No/Date:0810139972 30.03.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

77	Case No.:74/1/83-ALC1/2019	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Rejected
	HQ File :01/83/050/00906/AM19/	RLA File :05/23/040/00635/AM17/	Lic.No/Date:0510402188 07.04.2017	Defer Date:

Decision :The committee consider the case as per agenda and decided that the firm has withdrawn the case and surrender the advance licence to RA.

78	Case No.:193/1/83-ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01025/AM19/	RLA File :03/94/040/00013/AM18/	Lic.No/Date:0310812431 11.04.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

79	Case No.:75/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810140109	Defer

:01/83/050/00907/AM19/ :08/24/040/00511/AM17/ 19.04.2017 Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

80	Case No.:542/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

81	Case No.:81/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

82	Case No.:543/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

83	Case No.:82/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

84	Case No.:160/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

85	Case No.:302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

86	Case No.:25/8/83-ALC1/2018	Party Name:TARAK CHEMICALS LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00573/AM19/	RLA File :34/24/040/00073/AM18/	Lic.No/Date:3410043312 23.06.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 .			

Letter also to be issued.

87	Case No.:262/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01094/AM19/	RLA File :03/94/040/00288/AM18/	Lic.No/Date:0310814926 31.07.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
88	Case No.:545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
89	Case No.:100/1/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00932/AM19/	RLA File :10/24/040/00033/AM18/	Lic.No/Date:1010059809 20.09.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
90	Case No.:303/1/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

91	Case No.:163/1/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00995/AM19/	RLA File :34/24/040/00056/AM18/	Lic.No/Date:3410043551 18.10.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

92	Case No.:242/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

93	Case No.:217/1/83-ALC1/2019	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

94	Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

Case No.:112/1/83- ALC1/2019	Party Name:HINDUSTAN CORK	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00944/AM19/	RLA File :05/23/040/00289/AM18/	Lic.No/Date:0510404535 07.11.2017	Defer Date:16.10.2019
95	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.		

Case No.:106/1/83- ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00938/AM19/	RLA File :05/23/040/00291/AM18/	Lic.No/Date:0510404543 08.11.2017	Defer Date:16.10.2019
96	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.		

Case No.:288/1/83- ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/01120/AM 19/	RLA File :05/23/040/00299/AM 18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:16.10.2019
97	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.		

98	Case No.:107/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00939/AM19/	RLA File :08/24/040/00219/AM18/	Lic.No/Date:0810141277 09.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
99	Case No.:390/1/83-ALC1/2019	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
100	Case No.:113/1/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			
101	Case No.:416/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to			

furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.

10 2	Case No.:199/1/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01031/AM 19/	RLA File :03/94/040/00671/AM 18/	Lic.No/Date:0310817 367 28.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 3	Case No.:200/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01032/AM 19/	RLA File :03/94/040/00628/AM 18/	Lic.No/Date:0310817 407 29.11.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 4	Case No.:119/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00951/AM 19/	RLA File :08/24/040/00281/AM 18/	Lic.No/Date:0810141 593 22.12.2017	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 5	Case No.:121/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00953/AM 19/	RLA File :09/24/040/00515/AM 18/	Lic.No/Date:0910065 908 19.01.2018	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 6	Case No.:449/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01281/AM 19/	RLA File :07/24/040/00301/AM 18/	Lic.No/Date:0710112 775 05.02.2018	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 7	Case No.:221/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01053/AM 19/	RLA File :03/95/040/00956/AM 18/	Lic.No/Date:0310819 293 21.02.2018	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 8	Case No.:526/1/83-ALC1/2019	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01358/AM	RLA File :04/24/040/00254/AM	Lic.No/Date:0410164 061	Defer Date:16.10.20

19/	18/	12.03.2018	19
Decision :The Committee considered the case as per agenda and decided to call for the present status of the case from RA RA is requested to intimate whether the case was earlier approved or if not then furnish the Hard Copy for further considered. Firm is also requested to furnish the Hard Copy for consideration of the case. The case is re-listed on 16.10.2019 . Letter also to be issued.			

10 9	Case No.:134/1/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00966/AM 19/	RLA File :10/24/040/00071/AM 18/	Lic.No/Date:1010059 918 22.03.2018	Defer Date:16.10.20 19
	Decision :Hard copy waited from the firm/RA. The case is relisted on 16.10.2019			

11 0	Case No.:12/4/83-ALC1/2018	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00210/AM 19/	RLA File :03/94/040/00017/AM 19/	Lic.No/Date:0310820 453 13.04.2018	Defer Date:16.10.20 19
	Decision :D/L dt. 30.7.2019 to issue. Reminder to be issued. The case is relisted on 16.10.2019			

11 1	Case No.:23/5/83-ALC1/2018	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00293/AM 19/	RLA File :03/95/040/01044/AM 18/	Lic.No/Date:0310820 477 16.04.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

11 2	Case No.:138/1/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510406	Defer

:01/83/050/00970/AM 19/	:05/24/040/00011/AM 19/	190 23.04.2018	Date:16.10.20 19
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Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019

11 3	Case No.:3/10/83- ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00723/AM 19/	RLA File :09/24/040/00022/AM 19/	Lic.No/Date:0910066 170 24.04.2018	Defer Date:16.10.20 19

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019

11 4	Case No.:31/5/83- ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00301/AM 19/	RLA File :03/95/040/00047/AM 19/	Lic.No/Date:0310820 659 25.04.2018	Defer Date:16.10.20 19

Decision :D/L dt. 1.10.2019 to be issue. Reminder to be issued.

11 5	Case No.:30/9/83- ALC1/2018	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00667/AM 19/	RLA File :09/24/040/00509/AM 18/	Lic.No/Date:0910066 175 25.04.2018	Defer Date:16.10.20 19

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019

11 6	Case No.:139/1/83- ALC1/2019	Party Name:ALPS CHEMICALS PVT.LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00971/AM 19/	RLA File :08/24/040/00013/AM 19/	Lic.No/Date:0810142 449 26.04.2018	Defer Date:16.10.20 19

Decision :D/L dt 4.9.2019 to be issue reminder to be issued. The case is relisted on 16.10.2019.

117	Case No.:451/1/83-ALC1/2019	Party Name:MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01283/AM 19/	RLA File :07/24/040/00366/AM 18/	Lic.No/Date:0710113 218 02.05.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

118	Case No.:455/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01287/AM 19/	RLA File :50/24/040/00001/AM 19/	Lic.No/Date:5010002 415 02.05.2018	Defer Date:16.10.2019
Decision :Hard copy not received. But firm has furnished the Technical Details The case is relisted on 16.10.2019				

119	Case No.:1/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00721/AM 19/	RLA File :09/24/040/00041/AM 19/	Lic.No/Date:0910066 200 07.05.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

120	Case No.:142/1/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00974/AM 19/	RLA File :05/24/040/00023/AM 19/	Lic.No/Date:0510406 339 08.05.2018	Defer Date:16.10.2019
Decision :D/L issue by DPIIT and reminder to be issued. The case is relisted on 16.10.2019				

121	Case No.:2/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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HQ File :01/83/050/00722/AM 19/	RLA File :09/24/040/00070/AM 19/	Lic.No/Date:0910066 230 11.05.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

Case No.:5/10/83- ALC1/2018	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00725/AM1 9/	RLA File :03/95/040/00118/AM1 9/	Lic.No/Date:03108210 59 17.05.2018	Defer Date:
12 2 Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty.	Import Item	Qty.
SUNOX ZKF 2 2 METHYLENE BIS 4 METHYL CYCLOHEXYL PHENOL	1kg	PARA CRESOL CYCLOHEXANOL	0.861kg 0.923kg

Case No.:155/1/83- ALC1/2019	Party Name:ORIENTAL TRIMEX LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/00987/AM 19/	RLA File :05/24/040/00519/AM 18/	Lic.No/Date:0510406 651 28.05.2018	Defer Date:16.10.20 19
12 3 Decision :The Committee considered the case as per agenda and decided to call for the report from concerned RA. The import of Rough Marble Block is not allowed under para 4.07 of Duty Exemption Scheme based of Self Declaration Scheme of HBP Vol.I. Therefore, it is requested to indicate how the advance authorizations was issued on Self Declaration basis under Para 4.07 for import of Rough Marble Block. The case stands deferred and relisted on 16.10.2019.			

Case No.:499/1/83- ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
HQ File :01/83/050/01331/AM 19/	RLA File :03/95/040/00136/AM 19/	Lic.No/Date:0310821 273 28.05.2018	Defer Date:16.10.20 19
12 4 Decision :D/L reply received from the firm file alongwith reply with DPIIT. The case is relisted on 16.10.2019.			

12 5	Case No.:230/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01062/AM 19/	RLA File :07/24/040/00052/AM 19/	Lic.No/Date:0710113 391 05.06.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

12 6	Case No.:148/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00980/AM 19/	RLA File :08/24/040/00057/AM 19/	Lic.No/Date:0810142 761 06.06.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

12 7	Case No.:521/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01353/AM 19/	RLA File :04/24/040/00041/AM 18/	Lic.No/Date:0410164 392 07.06.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

12 8	Case No.:29/5/83-ALC1/2018	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00299/AM 19/	RLA File :02/24/040/00039/AM 19/	Lic.No/Date:0210208 489 08.06.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

12 9	Case No.:58/7/83-ALC1/2018	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00528/AM	RLA File :02/24/040/00034/AM	Lic.No/Date:0210208 488	Defer Date:16.10.20

19/	19/	08.06.2018	19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

130	Case No.:65/8/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00613/AM 19/	RLA File :09/24/040/00088/AM 19/	Lic.No/Date:0910066 320 11.06.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

131	Case No.:304/1/83-ALC1/2019	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01136/AM 19/	RLA File :03/94/040/00185/AM 19/	Lic.No/Date:0310821 731 18.06.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

132	Case No.:45/5/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00315/AM 19/	RLA File :05/24/040/00184/AM 19/	Lic.No/Date:0510406 992 28.06.2018	Defer Date:16.10.20 19
	Decision :D/L dt. 4.9.2019 issued by DPIIT. Reminder to be issued. The case is relisted on 16.10.2019.			

133	Case No.:231/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01063/AM 19/	RLA File :07/24/040/00071/AM 19/	Lic.No/Date:0710113 504 28.06.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

134	Case No.:99/6/83-ALC1/2018	Party Name:ATUL LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810142	Defer

:01/83/050/00467/AM 19/	:08/24/040/00083/AM 19/	953 04.07.2018	Date:16.10.20 19
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Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019

13 5	Case No.:169/1/83- ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01001/AM 19/	RLA File :08/24/040/00399/AM 18/	Lic.No/Date:0810143 010 10.07.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

13 6	Case No.:34/6/83- ALC1/2018	Party Name:UPL LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00402/AM 19/	RLA File :03/95/040/00321/AM 19/	Lic.No/Date:0310822 467 20.07.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

13 7	Case No.:176/1/83- ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01008/AM 19/	RLA File :08/24/040/00102/AM 19/	Lic.No/Date:0810143 062 20.07.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

13 8	Case No.:177/1/83- ALC1/2019	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01009/AM 19/	RLA File :52/24/040/00033/AM 19/	Lic.No/Date:5210042 709 23.07.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

13 9	Case No.:194/1/83- ALC1/2019	Party Name:FOAMTECH ANTIFIRE	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
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		COMPANY		
	HQ File :01/83/050/01026/AM 19/	RLA File :05/23/040/00187/AM 19/	Lic.No/Date:0510407 360 30.07.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

14 0	Case No.:29/7/83- ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00499/AM 19/	RLA File :03/94/040/00369/AM 19/	Lic.No/Date:0310822 810 02.08.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

14 1	Case No.:27/7/83- ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00497/AM 19/	RLA File :03/94/040/00339/AM 19/	Lic.No/Date:0310822 846 03.08.2018	Defer Date:16.10.20 19
Decision :The committee considered as per agenda and decided to call for Hard Copy and COA from firm/RA concerned . The case is relisted on 16.10.2019				

14 2	Case No.:43/8/83- ALC1/2018	Party Name:SOLAR CHEMFERTS PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00591/AM 19/	RLA File :03/95/040/00378/AM 19/	Lic.No/Date:0310822 834 03.08.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

14 3	Case No.:4/10/83- ALC1/2018	Party Name:UPL LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00724/AM 19/	RLA File :03/95/040/00388/AM 19/	Lic.No/Date:0310822 838 03.08.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

14 4	Case No.:524/1/83- ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01356/AM 19/	RLA File :04/24/040/00042/AM 18/	Lic.No/Date:0410164 562 03.08.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

14 5	Case No.:65/9/83- ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00702/AM 19/	RLA File :03/95/040/00440/AM 19/	Lic.No/Date:0310822 958 09.08.2018	Defer Date:16.10.20 19
Decision :D/L dt. 1.10.2019 to be issue reply received file sent to TE (SK).The case is relisted 16.10.2019.				

14 6	Case No.:180/1/83- ALC1/2019	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01012/AM 19/	RLA File :08/24/040/00088/AM 19/	Lic.No/Date:0810143 226 09.08.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

14 7	Case No.:181/1/83- ALC1/2019	Party Name:RISE CHEMICALS INTERNATIONAL	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01013/AM 19/	RLA File :06/24/040/00024/AM 19/	Lic.No/Date:0610038 946 10.08.2018	Defer Date:16.10.20 19
Decision :D/L dt. i3.8.2019 to issue. Reminder to be issued.				

14 8	Case No.:206/1/83- ALC1/2019	Party Name:RISE CHEMICALS INTERNATIONAL	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01038/AM 19/	RLA File :06/24/040/00026/AM 19/	Lic.No/Date:0610038 951 16.08.2018	Defer Date:16.10.20 19

Decision :D/L dt. 1.8.2019 to issue reminder to be issued . The case is relisted on 16.10.2019.

149	Case No.:475/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01307/AM 19/	RLA File :29/24/040/00001/AM 19/	Lic.No/Date:2910025 358 16.08.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

150	Case No.:220/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01052/AM 19/	RLA File :03/95/040/00629/AM 18/	Lic.No/Date:0310823 181 21.08.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

151	Case No.:64/9/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00701/AM 19/	RLA File :03/95/040/00521/AM 19/	Lic.No/Date:0310823 260 24.08.2018	Defer Date:16.10.2019
Decision :Reply received from the firm file with TE(SK)				

152	Case No.:212/1/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01044/AM 19/	RLA File :06/24/040/00028/AM 19/	Lic.No/Date:0610038 965 30.08.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

153	Case No.:33/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810143	Defer

:01/83/050/00581/AM 19/	:08/24/040/00174/AM 19/	378 31.08.2018	Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

15 4	Case No.:34/8/83- ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00582/AM 19/	RLA File :08/24/040/00175/AM 19/	Lic.No/Date:0810143 379 31.08.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

15 5	Case No.:27/8/83- ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00575/AM 19/	RLA File :03/94/040/00385/AM 19/	Lic.No/Date:0310823 510 04.09.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

15 6	Case No.:205/1/83- ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01037/AM 19/	RLA File :08/24/040/00098/AM 19/	Lic.No/Date:0810143 427 07.09.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

15 7	Case No.:207/1/83- ALC1/2019	Party Name:VISION ADVANCE SPECIALITY CARBONS PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01039/AM 19/	RLA File :07/24/040/00114/AM 19/	Lic.No/Date:0710113 836 11.09.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

158	Case No.:88/8/83-ALC1/2018	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00636/AM 19/	RLA File :06/24/040/00031/AM 19/	Lic.No/Date:0610038 977 14.09.2018	Defer Date:16.10.2019
Decision :Defer rthe case file with DPIIT. The case is relisted on 16.10.2019.				

159	Case No.:223/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01055/AM 19/	RLA File :03/95/040/00566/AM 19/	Lic.No/Date:0310824 015 26.09.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

160	Case No.:210/1/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01042/AM 19/	RLA File :04/24/040/00140/AM 19/	Lic.No/Date:0410164 722 27.09.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

161	Case No.:15/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00735/AM 19/	RLA File :03/95/040/00624/AM 19/	Lic.No/Date:0310824 114 01.10.2018	Defer Date:16.10.2019
Decision :Reply received from the firm and file with TE(SK).				

162	Case No.:62/9/83-ALC1/2018	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310824	Defer

:01/83/050/00699/AM 19/	:03/94/040/00524/AM 19/	225 04.10.2018	Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

16 3	Case No.:224/1/83- ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01056/AM 19/	RLA File :03/94/040/00610/AM 19/	Lic.No/Date:0310824 224 04.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

16 4	Case No.:225/1/83- ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01057/AM 19/	RLA File :34/24/040/00207/AM 19/	Lic.No/Date:3410044 553 05.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

16 5	Case No.:226/1/83- ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01058/AM 19/	RLA File :08/24/040/00069/AM 19/	Lic.No/Date:0810143 649 08.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

16 6	Case No.:10/10/83- ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00730/AM 19/	RLA File :05/24/040/00385/AM 19/	Lic.No/Date:0510408 054 10.10.2018	Defer Date:16.10.20 19
Decision :D/L dt. 4.9.2019 issued by DPIIT. The case is defer for 16.10.2019.				

16 7	Case No.:229/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810143	Defer

:01/83/050/01061/AM 19/	:08/24/040/00059/AM 19/	668 10.10.2018	Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

16 8	Case No.:241/1/83- ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01073/AM 19/	RLA File :34/24/040/00210/AM 19/	Lic.No/Date:3410044 577 11.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

16 9	Case No.:63/9/83- ALC1/2018	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00700/AM 19/	RLA File :03/94/040/00646/AM 19/	Lic.No/Date:0310824 450 15.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

17 0	Case No.:57/8/83- ALC1/2018	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00605/AM 19/	RLA File :04/24/040/00151/AM 19/	Lic.No/Date:0410164 787 16.10.2018	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

17 1	Case No.:533/1/83- ALC1/2019	Party Name:SVG INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01365/AM 19/	RLA File :09/24/040/00341/AM 19/	Lic.No/Date:0910066 755 16.10.2018	Defer Date:16.10.20 19
Decision :Email RA Hyderabad in 26.8.2019 reply awaited. The case is relisted on 16.10.2019				

17 2	Case No.:13/10/83-ALC1/2018	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00733/AM 19/	RLA File :03/95/040/00657/AM 19/	Lic.No/Date:0310824 509 17.10.2018	Defer Date:16.10.20 19
	Decision :D/L dt. 18.3.2019 to issue. Reminder to be issued			

17 3	Case No.:27/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00747/AM 19/	RLA File :03/95/040/00678/AM 19/	Lic.No/Date:0310824 492 17.10.2018	Defer Date:16.10.20 19
	Decision :Hard copy received. The case is relisted on 16.10.2019			

17 4	Case No.:233/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01065/AM 19/	RLA File :03/95/040/00690/AM 19/	Lic.No/Date:0310824 490 17.10.2018	Defer Date:16.10.20 19
	Decision :File with TE(SK). The case is relisted on 16.10.2019.			

17 5	Case No.:458/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01290/AM 19/	RLA File :24/24/040/00052/AM 18/	Lic.No/Date:2410042 542 18.10.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

17 6	Case No.:510/1/83-ALC1/2019	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01342/AM 19/	RLA File :03/95/040/00656/AM 19/	Lic.No/Date:0310824 541 18.10.2018	Defer Date:16.10.20 19

Decision :D/L dt. 25.7.2019 to issue. Reminder to be issued.

17 7	Case No.:459/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01291/AM 19/	RLA File :24/24/040/00023/AM 18/	Lic.No/Date:2410042 546 24.10.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

17 8	Case No.:8/9/83-ALC1/2018	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00645/AM 9/	RLA File :05/23/040/00292/AM 9/	Lic.No/Date:05104082 60 26.10.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty.	Import Item	Qty.
	Sulfosulfuron 75%WG	1kg	ETHYLSULFONYLIMDAZO (1,2-A) PYRIDINE-3-SULFONAMIDE 98%	0.628kg
	Sulfosulfuron 75%WG		ETHYLSULFONYLIMDAZO (1,2-A) PYRIDINE-3-SULFONAMIDE 98%	
			4,6-DIMETHOXY-2-(PHENOXY CARBONYL) AMINO PRIMIDINE 98%	0.655kg
			4,6-DIMETHOXY-2-(PHENOXY CARBONYL) AMINO PRIMIDINE 98%	
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

17 9	Case No.:532/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01364/AM 19/	RLA File :09/24/040/00335/AM 19/	Lic.No/Date:0910066 779 26.10.2018	Defer Date:16.10.20 19
	Decision :File with TE(SK). the case is relisted on 16.10.2019			

180	Case No.:261/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01093/AM 19/	RLA File :07/24/040/00186/AM 19/	Lic.No/Date:0710114 065 30.10.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

181	Case No.:476/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01308/AM 19/	RLA File :29/24/040/00003/AM 19/	Lic.No/Date:2910025 370 30.10.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

182	Case No.:243/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01075/AM 19/	RLA File :09/24/040/00342/AM 19/	Lic.No/Date:0910066 797 01.11.2018	Defer Date:16.10.2019
	Decision :File with TE(SK). The case is relisted on 16.10.2019.			

183	Case No.:14/9/83-ALC1/2018	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00651/AM 19/	RLA File :04/24/040/00174/AM 19/	Lic.No/Date:0410164 855 05.11.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

184	Case No.:17/9/83-ALC1/2018	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00654/AM 19/	RLA File :05/23/040/00320/AM 19/	Lic.No/Date:0510408 369 06.11.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

18 5	Case No.:246/1/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01078/AM 19/	RLA File :08/24/040/00242/AM 19/	Lic.No/Date:0810143 839 13.11.2018	Defer Date:16.10.20 19
	Decision :File with TE(SK). The case is relisted on 16.10.2019.			

18 6	Case No.:247/1/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01079/AM 19/	RLA File :06/24/040/00041/AM 19/	Lic.No/Date:0610039 027 13.11.2018	Defer Date:16.10.20 19
	Decision :Hard copy received from the firm. The case is relisted on 16.10.2019			

18 7	Case No.:6/11/83-ALC1/2018	Party Name:KOKUYO CAMLIN LIMITED.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00778/AM 19/	RLA File :03/94/040/00712/AM 19/	Lic.No/Date:0310825 035 14.11.2018	Defer Date:16.10.20 19
	Decision :D/L email dt NIL issue by DPIIT. Reminder to be issued.			

18 8	Case No.:248/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01080/AM 19/	RLA File :09/24/040/00365/AM 19/	Lic.No/Date:0910066 838 14.11.2018	Defer Date:16.10.20 19
	Decision :File with DPIIT. The case is relisted on 16.10.2019.			

18 9	Case No.:249/1/83-ALC1/2019	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01081/AM 19/	RLA File :07/24/040/00169/AM 19/	Lic.No/Date:0710114 125 14.11.2018	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

190	Case No.:250/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01082/AM 19/	RLA File :08/24/040/00263/AM 19/	Lic.No/Date:0810143 895 15.11.2018	Defer Date:16.10.2019
Decision :File with TE(DNM). the case is relisted on 16.10.2019.				

191	Case No.:460/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01292/AM 19/	RLA File :24/24/040/00028/AM 19/	Lic.No/Date:2410042 569 16.11.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

192	Case No.:3/11/83-ALC1/2018	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00775/AM 19/	RLA File :03/94/040/00611/AM 19/	Lic.No/Date:0310825 121 19.11.2018	Defer Date:16.10.2019
Decision :D/L dt. 30.8.2019 to issue and Reminder dt. 4.9.2019 also issue. Reply awaited. The case is relisted on 16.10.2019.				

193	Case No.:5/11/83-ALC1/2018	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00777/AM 19/	RLA File :03/94/040/00716/AM 19/	Lic.No/Date:0310825 112 19.11.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

194	Case No.:253/1/83-ALC1/2019	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01085/AM 19/	RLA File :04/24/040/00126/AM 19/	Lic.No/Date:0410164 911 26.11.2018	Defer Date:16.10.2019

Decision :File with DPIIT. the case is relisted on 16.10.2019.

19 5	Case No.:461/1/83-ALC1/2019	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Rejected
	HQ File :01/83/050/01293/AM19/	RLA File :50/24/040/00022/AM19/	Lic.No/Date:5010002486 26.11.2018	Defer Date:
Decision :As per request the firm has withdrawn the case and not required the norms made under self ratification scheme in terms of para 4.07 (A) having AEO certificate. Hence the case is withdrawn from the agenda.				

19 6	Case No.:462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

19 7	Case No.:257/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

19 8	Case No.:258/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

199	Case No.:13/5/83-ALC1/2019	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00311/AM 20/	RLA File :13/24/040/00109/AM 19/	Lic.No/Date:1310049 136 30.11.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

200	Case No.:21/10/83-ALC1/2018	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00741/AM 19/	RLA File :03/95/040/00774/AM 19/	Lic.No/Date:0310825 359 03.12.2018	Defer Date:16.10.2019
	Decision :Deferred the case file with DPIIT The case is relisted on 16.10.2019.			

201	Case No.:38/11/83-ALC1/2018	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.L TD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00810/AM 19/	RLA File :05/23/040/00332/AM 19/	Lic.No/Date:0510408 745 04.12.2018	Defer Date:16.10.2019
	Decision :D/L dt. 6.8.2019 received from the firm and file with DPIIT.			

202	Case No.:24/10/83-ALC1/2018	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00744/AM 19/	RLA File :03/95/040/00914/AM 19/	Lic.No/Date:0310825 450 05.12.2018	Defer Date:16.10.2019
	Decision :D/L issue by the DPIIT. Reminder to be issued. The case is relisted on 16.10.2019.			

203	Case No.:263/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01095/AM 19/	RLA File :09/24/040/00414/AM 19/	Lic.No/Date:0910066 939 05.12.2018	Defer Date:16.10.2019
	Decision :D/L dt. 6.8.2019 reply has been received from the firm file with DPIIT. The case is relisted on 16.10.2019.			

204	Case No.:264/1/83-ALC1/2019	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01096/AM 19/	RLA File :09/24/040/00429/AM 19/	Lic.No/Date:0910066 941 05.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

205	Case No.:265/1/83-ALC1/2019	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01097/AM 19/	RLA File :06/24/040/00050/AM 19/	Lic.No/Date:0610039 048 05.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

206	Case No.:11/11/83-ALC1/2018	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00783/AM 19/	RLA File :34/24/040/00265/AM 19/	Lic.No/Date:3410044 748 11.12.2018	Defer Date:16.10.2019
	Decision :D/L dt. 30.8.2019 to issue. Reply received from the firm.The case is relisted on 16.10.2019.			

207	Case No.:267/1/83-ALC1/2019	Party Name:PALA DECOR PVT. LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01099/AM 19/	RLA File :05/24/040/00492/AM 19/	Lic.No/Date:0510408 879 12.12.2018	Defer Date:16.10.2019

Decision :D/L email dt. 20.7.2019 issue by DPIIT. Reminder to be issued.

208	Case No.:313/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01145/AM 19/	RLA File :08/24/040/00177/AM 19/	Lic.No/Date:0810144 072 12.12.2018	Defer Date:16.10.2019
	Decision :File with DPIIT. The case is relisted on 16.10.2019.			

209	Case No.:270/1/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01102/AM 19/	RLA File :34/24/040/00396/AM 18/	Lic.No/Date:3410044 755 13.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

210	Case No.:273/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01105/AM 19/	RLA File :03/95/040/00865/AM 19/	Lic.No/Date:0310825 723 18.12.2018	Defer Date:16.10.2019
	Decision :D/L dt. 26.7.2019 and reminder to be issued. the case is relisted on 16.10.2019.			

211	Case No.:274/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01106/AM 19/	RLA File :03/95/040/00742/AM 19/	Lic.No/Date:0310825 724 18.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

212	Case No.:349/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01181/AM	RLA File :03/95/040/00880/AM	Lic.No/Date:0310825 725	Defer Date:16.10.20

19/	19/	18.12.2018	19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

21 3	Case No.:12/11/83-ALC1/2018	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00784/AM 19/	RLA File :34/24/040/00273/AM 19/	Lic.No/Date:3410044 773 19.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

21 4	Case No.:9/11/83-ALC1/2018	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00781/AM 19/	RLA File :04/24/040/00209/AM 19/	Lic.No/Date:0410165 028 20.12.2018	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

21 5	Case No.:277/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01109/AM 19/	RLA File :08/24/040/00160/AM 19/	Lic.No/Date:0810144 117 20.12.2018	Defer Date:16.10.2019
	Decision :File with DPIIT. The case is relisted on 16.10.2019.			

21 6	Case No.:278/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01110/AM 19/	RLA File :08/24/040/00285/AM 19/	Lic.No/Date:0810144 118 20.12.2018	Defer Date:16.10.2019
	Decision :File with DPIIT. The case is relisted on 16.10.2019.			

21 7	Case No.:280/1/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810144	Defer

:01/83/050/01112/AM 19/	:08/24/040/00275/AM 19/	121 20.12.2018	Date:16.10.20 19
Decision :Hard copy received file with TE(SK). The case is relisted on 16.10.2019.			

21	Case No.:281/1/83- ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
8	HQ File :01/83/050/01113/AM 19/	RLA File :09/24/040/00456/AM 19/	Lic.No/Date:0910066 984 20.12.2018	Defer Date:16.10.20 19
Decision :D/Lemail reply received from the firm and to be sent DPIIT. The case stands deferred and relisted on 16.10.2019.				

21	Case No.:494/1/83- ALC1/2019	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
9	HQ File :01/83/050/01326/AM 19/	RLA File :03/94/040/00791/AM 19/	Lic.No/Date:0310825 815 20.12.2018	Defer Date:16.10.20 19
Decision :File with TE(SK). The case is relisted on 16.10.2019				

22	Case No.:284/1/83- ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Transferr ed to concerned RA
0	HQ File :01/83/050/01116/AM 19/	RLA File :10/24/040/00083/AM 19/	Lic.No/Date:1010060 089 21.12.2018	Defer Date:
Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				

22 1	Case No.:464/1/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01296/AM 19/	RLA File :24/24/040/00045/AM 19/	Lic.No/Date:2410042 607 21.12.2018	Defer Date:16.10.2019
Decision :Letter issue to firm hard copy awaited. The case is relist on 16.10.2019.				

22 2	Case No.:286/1/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01118/AM 19/	RLA File :08/24/040/00312/AM 19/	Lic.No/Date:0810144 159 24.12.2018	Defer Date:16.10.2019
Decision :Letter issue to firm hard copy awaited. The case is relist on 16.10.2019.				

22 3	Case No.:32/11/83-ALC1/2018	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00804/AM 19/	RLA File :05/23/040/00413/AM 19/	Lic.No/Date:0510409 107 27.12.2018	Defer Date:16.10.2019
Decision :Letter issue to firm hard copy awaited. The case is relist on 16.10.2019.				

22 4	Case No.:1/1/83-ALC1/2019	Party Name:VINTY IMPEX PVT LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00833/AM 19/	RLA File :05/24/040/00543/AM 19/	Lic.No/Date:0510409 093 27.12.2018	Defer Date:16.10.2019
Decision :D/L dt. 19.8.2019 issue and reminder to be issued. The case is relisted on 16.10.2019.				

22 5	Case No.:287/1/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01119/AM 19/	RLA File :06/24/040/00055/AM 19/	Lic.No/Date:0610039 073 27.12.2018	Defer Date:16.10.2019

Decision :Letter issue to firm hard copy awaited. The case is relist on 16.10.2019.

22 6	Case No.:290/1/83-ALC1/2019	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01122/AM 19/	RLA File :52/24/040/00074/AM 19/	Lic.No/Date:5210042 896 31.12.2018	Defer Date:16.10.2019
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.				

22 7	Case No.:291/1/83-ALC1/2019	Party Name:KONKAN SPECIALITY POLYPRODUCTS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01123/AM 19/	RLA File :07/24/040/00079/AM 19/	Lic.No/Date:0710114 347 31.12.2018	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

22 8	Case No.:498/1/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01330/AM 19/	RLA File :03/94/040/00810/AM 19/	Lic.No/Date:0310826 044 01.01.2019	Defer Date:16.10.2019
Decision :File with TE(DNM). The case is relist on 16.10.2019.				

22 9	Case No.:42/11/83-ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00814/AM 19/	RLA File :05/24/040/00539/AM 19/	Lic.No/Date:0510409 148 02.01.2019	Defer Date:16.10.2019
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.				

230	Case No.:489/1/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01321/AM 19/	RLA File :03/94/040/00732/AM 19/	Lic.No/Date:0310826 140 03.01.2019	Defer Date:16.10.2019
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

231	Case No.:552/1/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01384/AM 19/	RLA File :03/95/040/01012/AM 19/	Lic.No/Date:0310826 122 03.01.2019	Defer Date:16.10.2019
	Decision :Reply received from the firm and file with DPIIT. The case is relist on 16.10.2019.			

232	Case No.:13/11/83-ALC1/2018	Party Name:RUBAMIN LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00785/AM 19/	RLA File :34/24/040/00003/AM 19/	Lic.No/Date:3410044 802 07.01.2019	Defer Date:16.10.2019
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

233	Case No.:295/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01127/AM 19/	RLA File :03/94/040/00743/AM 19/	Lic.No/Date:0310826 195 07.01.2019	Defer Date:16.10.2019
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

234	Case No.:296/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01128/AM	RLA File :03/94/040/00760/AM	Lic.No/Date:0310826 196	Defer Date:16.10.20

19/	19/	07.01.2019	19
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

23 5	Case No.:298/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01130/AM 19/	RLA File :34/24/040/00240/AM 19/	Lic.No/Date:3410044 795 07.01.2019	Defer Date:16.10.20 19
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

23 6	Case No.:21/11/83-ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00793/AM 19/	RLA File :06/24/040/00059/AM 19/	Lic.No/Date:0610039 084 08.01.2019	Defer Date:16.10.20 19
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

23 7	Case No.:299/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01131/AM 19/	RLA File :08/24/040/00317/AM 19/	Lic.No/Date:0810144 265 08.01.2019	Defer Date:16.10.20 19
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

23 8	Case No.:301/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01133/AM 19/	RLA File :08/24/040/00286/AM 19/	Lic.No/Date:0810144 271 08.01.2019	Defer Date:16.10.20 19
	Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relist on 16.10.2019.			

239	Case No.:16/11/83-ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00788/AM 19/	RLA File :08/24/040/00248/AM 19/	Lic.No/Date:0810144 284 10.01.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. the case is relist on 16.10.2019.			

240	Case No.:18/11/83-ALC1/2018	Party Name:ARVIND LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00790/AM 19/	RLA File :08/24/040/00340/AM 18/	Lic.No/Date:0810144 296 11.01.2019	Defer Date:16.10.2019
	Decision :Reply to D/L received and file with DPIIT. The case is relist on 16.10.2019.			

241	Case No.:7/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00779/AM 19/	RLA File :29/24/040/00006/AM 19/	Lic.No/Date:2910025 381 14.01.2019	Defer Date:16.10.2019
	Decision :D/L to issue want COA from RA/Firm. The case is relist on 16.10.2019.			

242	Case No.:8/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00780/AM 19/	RLA File :29/24/040/00007/AM 19/	Lic.No/Date:2910025 380 14.01.2019	Defer Date:16.10.2019
	Decision :D/L to be issued want COA from Firm/RA. The case is relisted on 16.10.2019			

243	Case No.:306/1/83-ALC1/2019	Party Name:ACADIAN SEAPLANTS INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01138/AM 19/	RLA File :03/94/040/00862/AM 19/	Lic.No/Date:0310826 364 14.01.2019	Defer Date:16.10.2019

Decision :File with TE(DNM). The case is relisted on 16.10.2019.

24 4	Case No.:9/5/83-ALC1/2019	Party Name:KIRI INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00307/AM20/	RLA File :08/24/040/00345/AM19/	Lic.No/Date:0810144328 18.01.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty.
	REACTIVE BLACK KVN	1kg	J ACID	0.065kg
			META PHENYLENE DIAMINE	0.075kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

24 5	Case No.:316/1/83-ALC1/2019	Party Name:KOKUYO CAMLIN LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01148/AM19/	RLA File :03/94/040/00908/AM19/	Lic.No/Date:0310826493 21.01.2019	Defer Date:16.10.2019
	Decision :D/L email dt. 2.9.2019 issue from DPIIT. Reminder to be issued. The case is relisted on 16.10.2019.			

24 6	Case No.:321/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01153/AM19/	RLA File :03/95/040/01037/AM19/	Lic.No/Date:0310826602 24.01.2019	Defer Date:16.10.2019
	Decision :D/L dt. 30.7.2019 to issue. Reminder to be issued The case is relisted on 16.10.2019.			

24 7	Case No.:59/11/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00831/AM	RLA File :08/24/040/00332/AM	Lic.No/Date:0810144385	Defer Date:16.10.20

19/	19/	25.01.2019	19
Decision :File with TE(DNM). The case is relisted on 16.10.2019.			

24 8	Case No.:326/1/83- ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01158/AM 19/	RLA File :03/94/040/00918/AM 19/	Lic.No/Date:0310826 622 25.01.2019	Defer Date:16.10.20 19
Decision :D/L dt. 4.9.2019 to issue. Reminder to be issued. The case is relisted on 16.10.2019.				

24 9	Case No.:329/1/83- ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01161/AM 19/	RLA File :08/24/040/00171/AM 19/	Lic.No/Date:0810144 409 28.01.2019	Defer Date:16.10.20 19
Decision :Hard copy received.. The case is relisted on 16.10.2019.				

25 0	Case No.:56/11/83- ALC1/2018	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00828/AM 19/	RLA File :05/24/040/00624/AM 19/	Lic.No/Date:0510409 547 31.01.2019	Defer Date:16.10.20 19
Decision :The case is defer and file with DPIIT. The case is relisted on 16.10.2019.				

25 1	Case No.:338/1/83- ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01170/AM 19/	RLA File :34/24/040/00326/AM 19/	Lic.No/Date:3410044 863 05.02.2019	Defer Date:16.10.20 19
Decision :D/L dt. 4.9.2019 to issue. Reminder to be issued. The case is relisted on 16.10.2019.				

25 2	Case No.:339/1/83- ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
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HQ File :01/83/050/01171/AM 19/	RLA File :08/24/040/00287/AM 19/	Lic.No/Date:0810144 483 05.02.2019	Defer Date:16.10.20 19
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.			

25 3	Case No.:468/1/83- ALC1/2019	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01300/AM 19/	RLA File :50/24/040/00028/AM 19/	Lic.No/Date:5010002 506 05.02.2019	Defer Date:16.10.20 19
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.				

25 4	Case No.:44/11/83- ALC1/2018	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
	HQ File :01/83/050/00816/AM1 9/	RLA File :22/24/040/00084/AM1 9/	Lic.No/Date:22100160 78 06.02.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47014/180/2019/TSW dt. 09.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.				

25 5	Case No.:346/1/83- ALC1/2019	Party Name:COROMANDE L INTERNATIONAL LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01178/AM 19/	RLA File :03/94/040/00866/AM 19/	Lic.No/Date:0310826 850 06.02.2019	Defer Date:16.10.20 19
Decision :D/L dt. 2.9.2019 to issue. Reminder to be issued.				

25 6	Case No.:347/1/83- ALC1/2019	Party Name:COROMANDE L INTERNATIONAL LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
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HQ File :01/83/050/01179/AM 19/	RLA File :03/94/040/00867/AM 19/	Lic.No/Date:0310826 851 06.02.2019	Defer Date:16.10.20 19
Decision :D/L dt. 26.7.2019 to issue and reminder to be issued. The case is relisted on 16.10.2019.			

25 7	Case No.:350/1/83- ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01182/AM 19/	RLA File :03/95/040/01155/AM 19/	Lic.No/Date:0310826 876 06.02.2019	Defer Date:16.10.20 19
Decision :File with TE(SK). The case is relisted on 16.10.2019.				

25 8	Case No.:351/1/83- ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01183/AM 19/	RLA File :22/24/040/00083/AM 19/	Lic.No/Date:2210016 079 06.02.2019	Defer Date:16.10.20 19
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.				

25 9	Case No.:352/1/83- ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01184/AM 19/	RLA File :22/24/040/00082/AM 19/	Lic.No/Date:2210016 080 06.02.2019	Defer Date:16.10.20 19
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.				

26 0	Case No.:357/1/83- ALC1/2019	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01189/AM 19/	RLA File :03/95/040/01169/AM 19/	Lic.No/Date:0310826 936 08.02.2019	Defer Date:16.10.20 19
Decision :D/L dt. 4.9.2019 to be issue. Reminder to be issued.				

26 1	Case No.:359/1/83-ALC1/2019	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01191/AM 19/	RLA File :03/95/040/01164/AM 19/	Lic.No/Date:0310826 965 11.02.2019	Defer Date:16.10.2019
	Decision :D/L dt. 4.9.2019 to issue. D/L again issue to firm. The case is relisted on 16.10.2019.			

26 2	Case No.:363/1/83-ALC1/2019	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01195/AM 19/	RLA File :02/24/040/00155/AM 19/	Lic.No/Date:0210208 971 12.02.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case is relisted on 16.10.2019.			

26 3	Case No.:364/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01196/AM 19/	RLA File :08/24/040/00384/AM 19/	Lic.No/Date:0810144 578 12.02.2019	Defer Date:16.10.2019
	Decision :D/L dt. 26.7.2019 to be issue and reminder letter dt. 4.9.2019 to be issue.			

26 4	Case No.:366/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01198/AM 19/	RLA File :08/24/040/00362/AM 19/	Lic.No/Date:0810144 584 12.02.2019	Defer Date:16.10.2019
	Decision :File with TE(DNM). The case is relisted on 16.10.2019.			

26 5	Case No.:471/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01303/AM 19/	RLA File :50/24/040/00030/AM 19/	Lic.No/Date:5010002 508 13.02.2019	Defer Date:16.10.2019

Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.

26 6	Case No.:369/1/83-ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01201/AM 19/	RLA File :34/24/040/00345/AM 19/	Lic.No/Date:3410044 900 14.02.2019	Defer Date:16.10.2019
Decision :Letter issue dt. 26.8.2019 to firm hard copy awaited. The case is relisted on 16.10.2019.				

26 7	Case No.:371/1/83-ALC1/2019	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01203/AM 19/	RLA File :03/95/040/00831/AM 19/	Lic.No/Date:0310827 079 15.02.2019	Defer Date:16.10.2019
Decision :File with DPIIT.The case is relisted on 16.10.2019.				

26 8	Case No.:372/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01204/AM 19/	RLA File :03/95/040/01187/AM 19/	Lic.No/Date:0310827 090 15.02.2019	Defer Date:16.10.2019
Decision :File with TE(DNM) alongwith firm reply. The case is relisted on 16.10.2019.				

26 9	Case No.:92/3/83-ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00211/AM 20/	RLA File :03/94/040/00961/AM 19/	Lic.No/Date:0310827 109 19.02.2019	Defer Date:16.10.2019
Decision :File with DPIIT. The case is relisted on 16.10.2019.				

27 0	Case No.:550/1/83-ALC1/2019	Party Name:GEREME INDIA LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01382/AM 19/	RLA File :05/23/040/00510/AM 19/	Lic.No/Date:0510409 725 21.02.2019	Defer Date:16.10.2019
Decision :Firm did not reply letter issued by DPIIT reminder to be issued. The case is relisted on 16.10.2019.				

27 1	Case No.:384/1/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/01216/AM 19/	RLA File :31/83/040/00152/AM 19/	Lic.No/Date:31100673 31 22.02.2019	Defer Date:
Decision :Earlier the case placed in its meeting No. 1/83 dt. 4.4.2019 & decided to ratify the norms				

27 2	Case No.:388/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01220/AM 19/	RLA File :09/24/040/00576/AM 19/	Lic.No/Date:0910067 208 22.02.2019	Defer Date:16.10.2019
Decision :Hard copy waited from the firm/RA. The case is relisted on 16.10.2019				

27 3	Case No.:480/1/83-ALC1/2019	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01312/AM 19/	RLA File :03/94/040/01004/AM 19/	Lic.No/Date:0310827 297 26.02.2019	Defer Date:16.10.2019
Decision :File with TE(DNM). The case relisted on 16.10.2019				

27 4	Case No.:481/1/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01313/AM 19/	RLA File :03/94/040/00991/AM 19/	Lic.No/Date:0310827 299 26.02.2019	Defer Date:16.10.2019

Decision :D/L to be issued by TE(SK). The case is relisted on 16.10.2019.

27 5	Case No.:482/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01314/AM 19/	RLA File :03/94/040/00897/AM 19/	Lic.No/Date:0310827 317 26.02.2019	Defer Date:16.10.2019
Decision :File with DPIIT. The case is relisted on 16.10.2019				

27 6	Case No.:484/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/01316/AM 19/	RLA File :03/94/040/00928/AM 19/	Lic.No/Date:03108273 19 26.02.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/251/2019/TSW dt. 06.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.				

27 7	Case No.:485/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01317/AM 19/	RLA File :03/94/040/00896/AM 19/	Lic.No/Date:0310827 320 26.02.2019	Defer Date:16.10.2019
Decision :File with DPIIT The case is relisted on 16.10.2019.				

27 8	Case No.:487/1/83-ALC1/2019	Party Name:D.D. SHAH FRAGRANCES PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01319/AM 19/	RLA File :03/94/040/01037/AM 19/	Lic.No/Date:0310827 425 01.03.2019	Defer Date:16.10.2019
Decision :File with TE(SK) The case is relisted on 16.10.2019				

279	Case No.:556/1/83-ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01388/AM 19/	RLA File :05/24/040/00685/AM 19/	Lic.No/Date:0510409 861 06.03.2019	Defer Date:16.10.20 19
	Decision :File with DPIIT. The case is relisted on 16.10.2019			

280	Case No.:561/1/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01393/AM 19/	RLA File :08/24/040/00424/AM 19/	Lic.No/Date:0810144 750 08.03.2019	Defer Date:16.10.20 19
	Decision :File with TE(DNM) The case is relisted on 16.10.2019			

281	Case No.:563/1/83-ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01395/AM 19/	RLA File :03/94/040/01027/AM 19/	Lic.No/Date:0310827 601 11.03.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 20.8.2019 to be issue. Reminder to be issued			

282	Case No.:564/1/83-ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01396/AM 19/	RLA File :03/95/040/00736/AM 18/	Lic.No/Date:0310827 613 12.03.2019	Defer Date:16.10.20 19
	Decision :D/L dt.2.8.2019 to issue. Reminder to be issued. The case is relisted on 16.10.2019			

283	Case No.:565/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510409	Defer